

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. APPELLANT(S)
VERSUS
UNION OF INDIA, THROUGH ITS SECRETARY & ORS. RESPONDENT(S)

[ONLY I..A. NO. 103233/2025 IN C.A. NO. 7625/2023 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 7625/2023 (III-A)

(IA No. 103233/2025 - EARLY HEARING APPLICATION)

Date : 08-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Ashutosh Kumar Shukla, Adv.
Mrs. Shakuntala Devi, Adv.
Mr. Ashutosh Kumar Shukla, AOR
Mr. Colin Gonsalvis, Sr. Adv.
Mr. Manish Kumar, Adv.

For Respondent(s) Mr. K.M Nataraj, A.S.G.
Mr. Vinayak Sharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

Mr. Gourab Banerji, Sr. Adv.
Mr. Ajit Pudussery, AOR
Mr. Rakesh Talukdar, Adv.
Mr. Ashutosh Bamezai, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. List both the matters for final hearing in the month of February, 2026.
2. I.A. No. 103233/2025 is allowed.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS

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